

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K. G. Balasubramanian
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
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M/S. G. SIVASHANKARAN.
S. SATHYAGANESH.

Counsel for Petitioner

P. M. VATSALA
Dr. A. K. MYLSAMY & ASSOCIATES

Counsel for R-R₆ Privatization

(G. Sivashankaran)

ORDER

Shri G Sivashankaran, counsel for petitioner present. Ms P M Vatsala, counsel for respondents present. Both the counsels are directed to bring the parties to explore the possibilities of settlement between them as stated in the connected matter, TCP 121/2016. Put up on **21.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)